


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NEESA INFRASTRUCTURE LIMITED
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Neesa Infrastructure Limited U45203GJ2003PLC062049
2.	Address of the registered office	Plot No: 278/279, Panchratna Industrial Estate, Opp. Armecc Cold Storage, Changodar Ahmedabad Gujarat 382213.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Ahmedabad, Dahej (Dist- Bharuch), Gujarat and Noida.
5.	Installed capacity of main products/ services	Not Ascertained
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://bit.ly/NEESAINFRA or Details can be sought by sending request to Resolution Professional at neesainfra.insol@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://bit.ly/NEESAINFRA or Details can be sought by sending request to Resolution Professional at neesainfra.insol@gmail.com
10.	Last date for receipt of expression of interest	25.01.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.01.2024
12.	Last date for submission of objections to provisional list	04.02.2024
13.	Date of issue of final list of prospective resolution applicants	09.02.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.02.2024
15.	Last date for submission of resolution plans	10.03.2024
16.	Process email id to submit EOI	neesainfra.insol@gmail.com

Note - The invitation for EOI and timeline are subject approval of the application for extension of CIRP period filed by RP with adjudicating authority for order.


CA Premraj Ramratan Laddha
Resolution Professional for Neesa Infrastructure Limited
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Date - 10.01.2024
Place - Ahmedabad

